

19

420/93
with 676/93

13.10.00

Hon. Mr. Justice R.R.K. Trivedi, V.C.

Hon. Mr. S. Doyal, A.M.

List has been revised, none
is present for the applicant. Sr.
Rakesh Tewari, learned counsel for
the respondents¹ present. O.A. ²Area
dismissed in default. No order
as to costs.


A.M.


V.C.

Rad